## 12.00 Noon

## PAPERS LAID ON THE TABLE

- Accounts (2001-2002) of the Coir Board, Kochi and related papers
- II. Report and Accounts (2001-2002) of the Khadi and Village Industries Commission, Mumbai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGH PRIYA GAUTAM): I lay on the Table -

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 17 of the Coir Industry Act, 1953: -
  - (a) Annual Accounts of the Coir Board, Kochi, for the year 2001-2002, and the Audit Report thereon.
  - (b) Review by Government of the Annual Accounts.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 7058/03]
  - 1). A copy each (in English and Hindi) of the following papers: -
  - (i) (a) Annual Report of the Khadi and Village Industries Commission, Mumbai, for the year 2001-2002, under subsection (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. L.T. - 7059/03].

- (ii) (a) Annual Accounts of the Khadi and Village Industries Commission, Mumbai, for the year 2001-2002, and the Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. (Placed in Library. See No. L.T. -7060/03)

## Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): I lay on the Table -

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under section 10 of the National Highway Act, 1956: -
  - (1) S.O. 1221 (E) dated the 22<sup>nd</sup> November, 2002, regarding amendment in the Notification No. S.O. 673 (E) dated the 16<sup>th</sup> July, 2001, along with delay statement. [Placed in Library. See No. L.T. 7083/03]
  - (2) S.O. 1241 (E) dated the 29<sup>th</sup> November, 2002, regarding acquisition of land for widening of National Highway-60 in Balasore district in the State of Orissa, along with delay statement.
  - (3) S.O. 1242 (E) dated the 29<sup>th</sup> November, 2002, regarding acquisition of land for widening of National Highway-60 in Paschim Medinipur district in the State of West Bengal, along with delay statement. [Placed in Library. For (2) and (3) see No. L.T. 6662/02]
  - (4) S.O. 1253 (E) dated the 2<sup>nd</sup> December, 2002, regarding authorising Manager, National Highway Authority of India